

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 156 of 2012

Dated: 17th October, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.Appellant(s)

Versus

**Punjab State Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganeshan
Mr. Kulwinder Singh**

**Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1
Mr. Subhash Chander
Mr. S.C. Aggarwal for R.2**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **19.11.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk